

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 15/03/2017 AT 10.30 AM**

**PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL**

APPLICATION NUMBER :
PETITION NUMBER : TCP/87/2016
NAME OF THE PETITIONER(S) : K.P.S. Manoharan & 4 others
NAME OF THE RESPONDENT(S) : M/s Selvaraaj Tex Private Limited & 3 others
UNDER SECTION : 397/398 , 402 & 403

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM		

1. *K. Nithyavendhan*
for
Thiriyambalai . *Counsel for R2-3* *Og.*

2. *Prabhakaran. h*
for
G. Ramasubramaniam and associates *Counsel for petitioners* *lphw*

ORDER

Shri G Prabhakaran, proxy representing counsel for petitioners present. Shri K Nithyavendhan, counsel for R2 & R3 present. Counsel for petitioner prayed time for submitting arguments stating that his senior counsel could not attend the Bench today. Time extended at request finally. Put up on 06.04.2017 at 10.30 A.M.

Ch. Md. Sharief Tariq
Member (Judicial)

K. Anantha Padmanabha Swamy
Member (Judicial)